

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Admn.2(21)/82-V-

Dated: 13.12.2016

"OFFICE ORDER"

In exercise of the powers vested under Article 229 of the Constitution of India read with Rule 4 of the Himachal Pradesh, High Court Officers and the Members of the Staff (Recruitment, Promotion, Conditions of Service, Conduct and Appeal) Rules, 2015, Hon'ble the Chief Justice has been pleased to appoint the following candidates as **Junior Office Assistant, on contract basis**, in the Pay band of ₹ 5910-20200/- + ₹ 1950/- Grade Pay with initial start of ₹ 8,835/- (i.e. total of the pay band & Grade Pay plus 50 percent of Grade Pay):

Sl.No.	Roll No.	Name and Address of the appointees
1.	152121	Sh. Rahui S/O Shri Ravinder Kumar, V.P.O.- Chattara, Tehsil & District -Una, H.P.-174306
2.	150799	Ms. Kanak Sharma D/O Rajender Sharma, R/O Village- Jhalwan, P.O.- Jalpehar, Tehsil Joginder Nagar, District Mandi, H.P.-175015
3.	150977	Ms. Vandna Sharma D/O Sh. Ravinder Sharma, R/O Village Malhanta, P.O.- Diana, Tehsil Fatehpur, Kangra, H.P.-176058
4.	151055	Ms. Kritika Sharma D/O Sh. Chander Parkash Sharma, SCF No. 9, Harmilap Nagar, Phase-2, Tribune Road, Baltana, Zirakpur, Distt. Mohali, Punjab- 140604
5.	150391	Sh. Prashant Sharma S/O Sh. Som Dutt Sharma, Flat-6, Block-14, HP Old Housing Board Colony, Sanjauli, Shimla -171006.
6.	150127	Sh. Ankush Kumar S/O Sh. Manoj Kumar, All India Radio, Chaura Maidan, Shimla- 171004.

The above appointments are made subject to the fulfillment of the following terms and conditions:-

1. **Appointees shall furnish the following certificates:**

- (i) A medical fitness certificate from the Medical Authority concerned, to whom, reference will be made by the Registry;
- (ii) Attested copies of all the certificates/testimonials, in support of date of birth and educational qualifications etc. are to be furnished at the time of joining. Original certificates are also required to be produced at the time of joining;
- (iii) Certificates are required to be furnished, issued by the Gazetted Officers to the effect that he/she bears a good moral character;
- (iv) The appointee(s) is/are required to furnish a certificate to the effect that she/he has not entered into bigamy(in case of married appointee(s) only;

